
10TH UPES DR. PARAS DIWAN MEMORIAL INTERNATIONAL
ENERGY LAW MOOT COURT COMPETITION

3 – 5 APRIL 2020

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OFFICIAL INVITATION

UPES School of Law proudly announces its **10th edition of “UPES – DR. PARAS DIWAN MEMORIAL INTERNATIONAL ‘ENERGY LAW’ MOOT COURT COMPETITION, 2020’**. The competition is scheduled from **April 3, 2020 to April 5, 2020**.

Established in the year 2007, UPES has emerged as a premier institution and is the first Indian University specializing in Energy Laws. UPES has constantly worked hard towards educating with purpose and creating skilled professionals to drive the country. The School of Law, under the aegis of UPES, is a unique, domain-specific institution with specialization in courses like Energy Law, Corporate Law, Taxation Law, Cyber Law, Criminal law, Labour law and IPR, among others.

UPES School of Law has been successfully organizing Dr. Paras Diwan Memorial International ‘Energy Law’ Moot Court Competitions since 2011. The competition aims at creating opportunities for learning and testing one’s skill in the field of energy laws.

Over the years, this competition has sought to preserve and advance the legacy of Dr. Paras Diwan, an eminent jurist and a stalwart in the field of law. Since its inception, the competition has grown by leaps and bounds with the competition going international in 2015. With astronomical advancement, the competition has furthered the banner of Energy Law throughout the world. The theme for this year’s competition is conflict over gas explorations.

MOOT PROPOSITION

This edition's proposition has been drafted by Student Research Committee of Moot Court Association, which was headed by Ms. Riddhi Trivedi & Ms. Shubham Mudgil (4th Year Students). The team undertook drafting under the able guidance of Mr. Siddhant Sathpathy (Associate, Trilegal).

Thereafter, it has been reviewed by Mr. Akshay Sharma (5th Year Student of NUSRL Ranchi, currently working under Senior Advocate P. Nagesh) and Mr. Mangesh Krishna (Associate, Law Chambers of Ayush Agarwal) who have a good academic and practical hold over theme and the mooting field.

REGISTRATION

We cordially invite teams from prestigious Law Universities/Schools/Colleges/Institutions to participate in this prestigious Moot Court Competition, which shall, as we hope, give you an unforgettable enriching experience. We look forward to your participation in the 10th UPES – Dr. Paras Diwan Memorial International ‘Energy Law’ Moot Court Competition, 2020.

For registering for competition, the registration form (link below) must be submitted online at mootcourt@ddn.upes.ac.in on or before February 26, 2020 and hard copy of the same shall reach our college by 27 March 2020.

The Registration fee for the competition is Rs. 6000/team (**For Indian Teams**), 100\$/team (**For International participants from Medium and Low HDI Countries**) and 200\$/team (**For International participants from Very High and High HDI Countries**) that is to be transferred in favour of University of Petroleum & Energy Studies via electronic means in the account details provided in the rule-book (link below).

There is a team capping of 26 teams for this event and registrations will be accepted on **first come first serve** basis. The first preference shall be given to the teams who have already provisionally registered with us.

PRIZES

S. No.	CITATION	PRIZES AND AWARDS
1.	Winning Team	Trophy + INR 50,000 (cash prize)
2.	Runners – up Team	Trophy + INR 30,000 (cash prize)
3.	Best Written Submission	Trophy + INR 20,000 (cash prize)
4.	Best Orator in the Preliminary Rounds	Trophy + INR 10,000 (cash prize)

5.	Best Researcher	Trophy + INR 10, 000 (cash prize)
6.	Best International Team	Trophy

COMPETITION SCHEDULE

Last date to register provisionally with the organizers	January 25, 2020
Commencement of Registration	January 28, 2020
Last date for Registration (filling of google form, attaching registration form, bona fide certificate and transaction receipt in the same)	February 26, 2020
Last date for seeking clarifications of Problem	February 15, 2020
Release of clarifications of Problem	February 25, 2020
Last Date for Submission of Memorials & Travel Form (Soft Copy)	March 20, 2020
Last Date for Submission of Memorials (only one copy), Travel Form, Registration Form & Bona – fide certificate with Transaction Receipt (Hard Copy)	March 27, 2020
Inauguration, orientation and Researchers Test	April 3, 2020
Submission of Memorials (Five Hard Copies)	April 3, 2020
Oral Rounds – Preliminary (2 rounds) and Quarterfinals	April 4, 2020
Oral Rounds – Semi-finals and Finals	April 5, 2020
Valediction & Prize distribution	April 5, 2020

CONTACT PERSONS

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FOR ANY FURTHER ASSISTANCE AND INFORMATION

E – Mail - mootcourt@ddn.upes.ac.in

Website – www.upes.ac.in

Competition Web Page - <http://upesmoot.blogspot.com/>

Facebook - <https://www.facebook.com/mcacolsupes/>